

- (i) G. S. R. 478(E) published in Gazette of India dated the 12th May, 1987 together with an explanatory memorandum regarding exemption to goods falling under the Schedule to the Central Excise Tariff Act, 1985 from the whole of the special duty of excise leviable thereon.
- (ii) G. S. R. 479(E) published in Gazette of India dated the 12th May, 1987 together with an explanatory memorandum regarding exemption to all goods produced or manufactured in a free trade zone or in a hundred per cent export-oriented undertaking from the whole of the special duty of excise leviable thereon.
- (iii) G. S. R. 480(E) published in Gazette of India dated the 12th May, 1987 together with an explanatory memorandum rescinding Notification No. 55/87-CE dated the 1st March, 1987.
- (iv) G. S. R. 481(E) published in Gazette of India dated the 12th May, 1987 together with an explanatory memorandum making certain amendments to Notification No. 56/87-CE dated the 1st March, 1987.
- (v) G. S. R. 482(E) published in Gazette of India dated the 12th May, 1987 together with an explanatory memorandum making certain amendments to Notification No. 57/87-CE dated the 1st March, 1987.
- (vi) G. S. R. 483(E) published in Gazette of India dated the 12th May, 1987 together with an explanatory memorandum making certain amendments to Notification No. 60/87-CE dated the 1st March, 1987.
- (vii) G. S. R. 484(E) published in

Gazette of India dated the 12th May, 1987 together with an explanatory memorandum rescinding Notification No. 44/87-CE dated the 1st March, 1987.

- (viii) G. S. R. 680(E) published in Gazette of India dated the 29th July, 1987 together with an explanatory memorandum prescribing a concessional rate of basic excise duty of Rupees 10.75 per kilogram on polypropylene filament yarn, no textured, of denierage not above 750.

[Placed in library See No. LT-4575/87]

12.07 hrs.

Message from Rajya Sabha

[*English*]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:—

"In accordance with the provisions of rule II of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Navy (Amendment) Bill, 1987, which has been passed by the Rajya Sabha at its sitting held on the 4th August, 1987."

NAVY (AMENDMENT) BILL

As Passed by Rajya Sabha

SECRETARY GENERAL: Sir, I lay on the Table the Navy (Amendment) Bill, 1987, as passed by Rajya Sabha.

MR. DEPUTY-SPEAKER: Now, calling attention. Shri Ajoy Biswas.

(*Interruptions*)